

SHRI SHYAMNANDAN MISHRA:
If it is found to be incorrect? I am
asking you.

12.56 hrs.

ELECTIONS TO COMMITTEES

(i) CENTRAL ADVISORY COMMITTEE FOR
N.C.C.

MR. SPEAKER: That is a hypo-
thetical question. I cannot say any-
thing about it.

THE MINISTER OF DEFENCE
(SHRI JAGJIVAN RAM): Sir, I
beg to move the following:—

श्री मधु लिमये : इसके लिये यहाँ कोई
मशीनरी होनी चाहिये। यह तथ्यों का सवाल
है, यह राज्य के अधिकारों की बात नहीं
है।

"That in pursuance of Section
12(1) of the National Cadet Corps
Act, 1948, the members of this
House do proceed to elect, in such
manner as the Speaker may direct,
two members from among them-
selves to serve as members of the
Central Advisory Committee for
the National Cadet Corps for a term
of one year from the date of elec-
tion, subject to the other provisions
of the said Act and the Rules made
thereunder."

अध्यक्ष महोदय : आप से ज्यादा बड़ी
मशीनरी कौन है ?

MR. SPEAKER: The question is:

श्री मधु लिमये : मैं यही चाहता हूँ कि
तथ्यों के खोज के लिये कोई मशीनरी होनी
चाहिये।

"That in pursuance of Section
12(1) of the National Cadet Corps
Act, 1948, the members of this
House do proceed to elect, in such
manner as the Speaker may direct,
two members from among them-
selves to serve as members of the
Central Advisory Committee for
the National Cadet Corps for a term
of one year from the date of elec-
tion, subject to the other provisions
of the said Act and the Rules made
thereunder."

MR. SPEAKER: I am sorry; I am
only concerned with what is before
me.

The motion was adopted.

PROF. MADHU DANDAVATE
(Rajapur): If the hon. Minister
here makes a wrong statement you
can proceed under Direction 115, but
if the State Government gives a
wrong information?

(ii) COUNCIL OF INDIAN INSTITUTE OF
SCIENCES, BANGALORE

MR. SPEAKER: I am not concern-
ed. Order please; next item.

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE AND IN THE
DEPARTMENT OF CULTURE (SHRI
D. P. YADAV): I beg to move the
following:—

DR. KAILAS (Bombay South):
How do you say it is wrong?

PROF. MADHU DANDAVATE:
Suppose it is wrong....

"That in pursuance of sub-clause
(e) of clause 9(1) of the Scheme
for the Administration and Manage-
ment of the properties and funds of
the Indian Institute of Science,
Bangalore, read with regulations 3.1

MR. SPEAKER: Order please.
Shri Jagjivan Ram.